## NATIONAL COMPANY LAW TRIBUNAL KOLKATA BENCH` KOLKATA

T.P No.112/KB/2017 (C.P.No.975/2016)

Present: Hon'ble Member (J) Shri Vijai Pratap Singh Hon'ble Member (J) Shri Jinan K.R

## ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 08th November 2017, 10.30 A.M.

Name of the Company Under Section		Navya Minerals Pvt Ltd & Ors. 391(2),394		
1.	S.K.TIWARY Nikunj B	erlia, Advocate	Pelihauera	15/1war 68-11-12
	MS TIAINL Deputy Den		D (ER) stry of Corporate	muny Aul 08:(6) 8:11:17

## ORDER

Ld. Counsel for the petitioner and Ms. Tiainla, Dy. Director from the Office of the Regional Director representing the Central Government are present.

Ld. Counsel for the petitioner informed that Central Government has raised certain objections and for submitting the reply he needs some time. Therefore, on this basis he made a request for adjournment. Prayer is allowed.

List on 20/12/2017.

(Jinan K.R.)

Member (J)

(Vijai Pratap Singh)

Member (J)